

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2008-09

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Feb, 2009	Copy upto Feb, 2008	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	2.98	1.81	64.64
	Non-Tax Revenue	2.24	1.53	46.41
	Grants-in-aid & contribution	0	0	
	Capital Receipts			
	Recovery of Loans	0.45	0.44	2.27
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	Contingency Fund	0	0	
	Public Account	19.17	55.66	-65.56
A	Total Receipts	24.84	59.44	-58.21
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan	0	0	
	Non-Plan	74.12	52.88	40.17
	Capital Expenditure			
	Plan	0	0	
	Non-Plan	0	0	
	Loans & Advances			
	Plan	0	0	
	Non-Plan	0.15	0.12	25
	Contingency Fund	0	0	
	Public Account	11.58	55.12	-78.99
B	Total Disbursements	85.85	108.12	-20.6
C	Net Cash Flow (A-B)	-61.01	-48.68	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2008-2009)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection UptoFeb, 2009	Coppy upto Feb, 2008	% Growth
	<i>Revenue Receipts</i>			
1	0021-Taxes other than Corp.Tax	2.98	1.81	64.64
2	0049-Interest Receipts	0.12	0.08	50
3	0059-Public Works	1.34	0.91	47.25
4	0070-Other Administrative Service	0.3	0.24	25
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.17	0.01	1600
6	0210-Medical and Public Health	0.15	0.14	7.14
7	0216-Housing	0.16	0.15	6.67
	<i>Capital Receipts</i>			
1	7610-Loans & Advances to Govt. Servants	0.45	0.44	2.27
	<i>Total:</i>	<i>5.67</i>	<i>3.78</i>	<i>50</i>

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2008-2009)

(Rupees in Crore)

S.No.		B.E. 2008-2009			Actual Exp upto -Feb, 2009			Coppu upto Feb, 2008		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.63									
	Supreme Court of India	0	58.57	58.57	0	70.31	70.31	0	49.93	49.93
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

